

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
LOK SABHA
UNSTARRED QUESTION NO. 3788
ANSWERED ON 11/08/2026

GI TAGGED JARDALU MANGOES

3788. SHRI AJAY KUMAR MANDAL:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य और उद्योग मंत्री) be pleased to state:

- (a) whether the Government is aware that the export of Jardalu mangoes (GI tagged) from Bhagalpur in Bihar has been adversely affected by weather uncertainties, global restrictions logistics costs;
- (b) whether unseasonal heat and rainfall have led to crop losses and a decline in exportable surplus;
- (c) the challenges associated with phytosanitary norms, quarantine regulations and pesticide residue limits in Gulf and European countries;
- (d) whether farmers are impacted by high air freight rates and a local shortage of Vapor Heat Treatment or cold chain infrastructure and if so, the details of corrective steps taken in this regard; and
- (e) the concrete steps taken by APEDA towards export promotion, exploration of new markets, infrastructure development and provision of financial subsidies?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b) The Government has not received any official input regarding the export of Jardalu mangoes (GI tagged) from Bhagalpur in Bihar being adversely affected by weather uncertainties, global restrictions logistics costs and regarding unseasonal heat and rainfall having led to crop losses and a decline in exportable surplus of Jardalu Mangoes.

(c) to (e) To comply with the phyto-sanitary norms and quarantine regulations for mitigating the pest risks associated with fruits such as mangoes, treatment protocols such as Vapour Heat Treatment (VHT), irradiation and Hot Water Treatment (HWT) are being followed as per agreed protocol with the importing country.

Vapour Heat Treatment (VHT) is not a mandatory prerequisite for export of mangoes to all destinations. At present, Jardalu mangoes are being exported to the Gulf Cooperation Council (GCC) countries, wherein compliance is confined to general phytosanitary measures, therefore, supplementary mitigation measures such as VHT

or Hot Water Treatment (HWT) are not required for regulatory adherence for exports to these markets.

Agricultural and Processed Food Products Export Development Authority (APEDA) has not received any non-compliance notification related to Jardalu mangoes, from the European Union or the Gulf Countries, on Pesticide residue limits.

The Airports Authority of India Cargo Logistics and Allied Services Company Limited (AAICLAS) is facilitating the movement of domestic air cargo at Patna, through its newly constructed Domestic Air Cargo Terminal along with a Cold Storage Facility at Patna Airport, operational w.e.f. 25.02.2025, having an annual cargo handling capacity of 21,900 MT.

The Department of Commerce through the Agricultural and Processed Food Products Export Development Authority (APEDA) provides financial support to stakeholders across the country, including Bhagalpur, for export promotion of its Scheduled products, including mangoes, through its Financial Assistance Scheme (FAS), under three components viz., Development of Export Infrastructure, Quality Development and Market Development, which works towards strengthen export compliance infrastructure, enables market access, and facilitates expansion of exports to new destinations.

Specifically, for the export promotion of Jardalu Mangoes, APEDA has taken the following initiatives, in coordination with the Government of Bihar such as display and promotion of Jardalu mangoes in overseas markets and mango-promotion events, training and capacity building of farmers and exporters, trial and commercial export consignments of GI-tagged Jardalu mangoes to international destinations including the UK and Middle Eastern markets in 2026.
